NATIONAL COMPANY LAW TRIBUNAL **DIVISIONAL BENCH CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 22/03/2017 AT 10.30 AM

PRESENT: SHRI. K. ANANTHA PADMANABHA SWAMY, MEMBER – JUDICIAL SHRI CH. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/96/2016

NAME OF THE PETITIONER(S)

: K. Ramakrishnan & 2 Others

Represented by

NAME OF THE RESPONDENT(S)

: Universal Heat Exchangers Ltd & 6 Others

UNDER SECTION

S.No.

2

: 397/398

1. 8. Marjula Deni, Adr, For Respondents

Name (in Capital)

(SE

Signature

Gr. Meera Counsel for For A.K. Mylsarny & Assowata LLP pet Woner

ORDER

Ms G Meera, representing counsel for petitioner present and sought time for filing vakalat on behalf of the petitioners with the consent of the previous counsel on record. Ms S Manjula Devi, counsel for the respondents present. Both the counsel sought time, since both the parties are making some arrangement for talks in regard to value of shares. Time extended at the request of both the counsel with a direction to report the status by the next date of hearing. Put up on 10.04.2017 at 10.30 A.M.

(Ch. Md. Sharief Tariq) Member (Judicial)

(K.Anantha Padmanabha Swamy) Member (Judicial)